

ITEM NO.103

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

Appellant(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

(IA No. 114426/2020 - APPLICATION FOR PERMISSION)

WITH

Crl.A. No. 1754/2022 (II)

(IA No. 186948/2019 - EXEMPTION FROM FILING O.T., IA No. 127915/2023 - SUSPENSION OF SENTENCE)

Crl.A. No. 1554/2022 (II)

Date : 23-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)

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Mr. Vikas Kumar Singh, Adv.

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Mr. Mujahid Ahmad, Adv.
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For Respondent(s)

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Mr. Vikas Kumar Singh, Adv.

Mr. Vikas Bansal, Adv.
Ms. Sakshi Kakkar, AOR

Mr. T. N. Singh, AOR
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**UPON hearing the counsel the Court made the following
O R D E R**

As requested by Mr. Sidharth Luthra, learned senior counsel appearing for the appellant(s), list these matters after one week.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)